

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:329  
ANSWERED ON:23.02.2011  
IRREGULARITIES IN NCTE  
Rama Devi Smt. ;Vasava Shri Mansukhbhai D.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the instances of irregularities/corruptions have been reported in the offices of National Council for Teacher Education during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) to (c): The Ministry of Human Resource Development had in May, 2010 constituted a Committee to review the functioning of the Office of Northern Regional Committee (NRC), Jaipur of the National Council for Teacher Education (NCTE). The Committee submitted its Report on 6th August, 2010 and made various recommendations for improvement of the functioning of the NRC and the NCTE. On the basis of the recommendations, the NCTE has taken the following actions:

- (i) The officials who were on deputation have been repatriated to their parent department.
- (ii) Action has been initiated against the errant officials. The Northern Regional Committee has been terminated as per the provisions under Section 21(2)(a) of NCTE Act, 1993 and Shri Hasib Ahmad has been appointed as NRC under Section 21(2)(b) of NCTE Act, 1993 till such time the new Northern Regional Committee is reconstituted.
- (iii) The NCTE constituted a Committee to undertake a review of the functioning of the Eastern Regional Committee (ERC), Bhubaneswar. The Committee submitted its report on 2nd February, 2011. On the basis of the recommendations of the Committee, the ERC has been terminated under Section 21(2)(a) of NCTE Act, 1993 and Prof. Manmatha Kundu has been appointed as ERC under Section 21(2)(b) of NCTE Act, 1993 till such time the new Eastern Regional Committee is reconstituted.